## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:195 ANSWERED ON:01.12.2004 SEATS IN MEDICAL COLLEGES Singh Shri Sugrib

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Union Government has received any representation from the Government of Orissa for increasing the MBBS seats in its three Government Medical Colleges, namely SCB Medical College, Cuttack, VSS Medical College, Burea and MKCS College, Berhampur; and
- (b) if so, the steps taken /proposed to be taken thereon?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): Central Government is permitting increase in MBBS seats under the provision of IMC Act and the Regulations made there under. Under these provisions, proposals were received from Government of Orissa seeking permission for increase in seats in Government Medical Colleges at Cuttack, Burla and Berhampur. On the recommendations of the Medical Council of India, permission for increase of seats from 107 to 150 at SCB Medical College, Cuttack was granted for the year 2003-04. However, the college could not provide requisite facilities for renewal of permission for admission of 2nd batch during 2004-05 and, therefore, permission could not be renewed. The proposals for increase in seats in medical colleges at Burla and Berhampur were, however, disapproved since as per the report of Medical Council of India, required facilities were not available in these colleges for the proposed increase.